

in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) Yes, Sir.

(b) the matter is under consideration.

Committee to Study the Utilization of Surplus Yarn

*311. SHRI KAMALA PRASAD SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether the Committee set up to study the utilisation of the surplus yarn and other connected issues have made any studies and if so, the recommendations made; and

(b) whether these recommendations have been examined and implemented?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIR-DHA): (a) Government have not set up any Committee to exclusively study the utilisation of surplus yarn.

(b) Does not arise in view of (a) above.

Job Rotation Policy In Nationalised Banks

*312. SHRI BASUDEB ACHARIA:
DR. SUDHIR ROY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to go ahead with job rotation policy in nationalised banks and 'no work no pay' principle for those who are opposing the policy with-

out discussing the issue with representatives or employees; and

(b) if so, whether some guidelines were also framed for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Nationalised banks are advised to rotate their officers and clerical staff after every 3 and 5 years, respectively. Bank managements are appropriately taking action in this regard. The "No work no pay" principle is applicable only in cases where employees remain absent unauthorisedly or do not work, etc.

Smuggling of Gold, Synthetic Yarn and Synthetic Fabric

*313. SHRI PARASRAM BHARDWAJ: Will the Minister of FINANCE be pleased to state:

(a) whether some cases of smuggling of gold from Pakistan, synthetic yarn from Nepal and cheap synthetic fabric from Bangladesh and Burma border, have come to the notice of Government;

(b) if so, the details regarding such cases brought to the notice of Government during last one and half years (upto September), 1987; and

(c) the steps Government have taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Yes, Sir.

The value of gold and synthetic fabrics and yarn seized in the Indo-Pak, Indo-Nepal, Indo-Bangladesh and Indo-Burma sectors during the years 1986, 1987 (upto September) is given below: